OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI ORDER

The following postings/transfers are hereby made with immediate effect :

S. No.	Name & Emp Code of the Official	SHOW THE PROPERTY OF THE PARTY	To.
1.	Ajay Kant Singh EC: 28707624	Desg: Peon Role: Orderly Posting: Previously attached with Sh. Naveen Gupta, Ld. Spl. Secretary, DSLSA, RACC (In diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Naveen Gupta, Ld. DJ-09 Distt: West THC
2.	Vijay Singh EC: 90172/36994920	Desg: Peon Role: Orderly Posting: In the Court of Ms. Gita, Ld. JMFC (MC)-04 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Naveen Gupta, Ld. DJ-09 Distt: West THC
3.	Pardeep Kumar EC: 19206044 / 92086	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Parul Sharma, Ld. JMFC (NI Act) DC-02 Distt: North-West Rohini	Desg: Peon Role: Orderly Posting: In the Court of Sh. Anil Antil, Ld. DJ-15 Distt: Central THC
4.	Shyam Lal EC: 90895/11658002	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Man Mohan Sharma, Ld. Principal Judge, Family Courts, East, KKD (In diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Anil Antil, Ld. DJ-15 Distt: Central THC
5.	Satbir Kumar EC: 10534/21237635	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Susheel Bala Dagar, Ld. ASJ (POCSO)-01 Distt: North-West Rohini	Desg: Peon Role: Orderly Posting: In the Court of Sh. Naveen Kumar Kashyap, Judge, Family Court-02, Central, THC (In diverted capacity)
6.	Rajesh Kumar Tiwari EC: 90411	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Vinod Kumar Meena, Ld. ASJ (Electricity) Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vinod Kumar Meena, Ld. DJ-10 Distt: West THC
7.	Veer Pal Singh EC: 11062/74389088	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Vinod Kumar Meena, Ld. ASJ (Electricity) Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vinod Kumar Meena, Ld. DJ-10 Distt: West THC
8.	Deepak EC: 76588369	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sandeep Gupta, Ld. ASJ (SC-RC)-01 Distt: East KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sandeep Gupta, Ld. ASJ (POCSO)-02 Distt: New Delhi PHC

9		0	Desg: Peon
	EC: 92467332 10566	Posting: Office Pool, Admin. Branch Distt: New Delhi PHC	Role: Orderly Posting: In the Court of Sh. Sandee Gupta, Ld. ASJ (POCSO)-02 Distt: New Delhi PHC
10	0. Pardeep EC: 48815547	Desg: Peon Role: Orderly Posting: In the Court previous presided over by Ms. Susheel Bal Dagar, Ld. ASJ (POCSO)-01 Distt: North-West Rohini	Desg: Peon Role: Orderly Posting: In the Court of Ms. Sushee Bala Dagar, Ld. DJ-08 Distt: West THC
11	EC: 63578393	Desg: Peon Role: Orderly Posting: In the Court previousl presided over by Sh. Anil Antil, Ld. Sp Judge (PC Act) (CBI)-15 RACC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Sushee Bala Dagar, Ld. DJ-08 Distt: West THC
12	Sanjeev Kumar EC: 93253960/90898	Desg: Farash Role: Orderly Posting: In the Court previously presided over by Sh. Pankaj Arora, Ld ASJ-04 Distt: North-East KKD	Desg: Farash Role: Orderly Posting: In the Court of Sh. Pankai
13.	Joginder Singh EC: 10542/83373710	Desg: Peon Role: Peon Posting: Record Room (Civil) Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Pankaj Arora, Ld. DJ-16 Distt: Central THC
14.	Suresh Kumar EC: 37864440	Desg: Peon Role: Peon Posting: Filing Section Distt: Central THC	Desg: Peon Role: Peon Posting: Record Room (Civil) Distt: Central THC
15.	Ashok Kumar Sharma EC: 12098007/10597	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Pankaj Arora, Ld. ASJ-04 Distt: North-East KKD	Desg: Peon Role: Orderly
16.	Mohit EC: 18798491	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Chander Mohan, Ld. DJ-14 (LAC) Distt: Central
17.	Rajiv Nayal EC: 22205199 / 11118	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Charu Aggarwal, Ld. Judge, Family Court-02, West, THC (In diverted capacity)	THC Desg: Peon Role: Orderly Posting: In the Court of Ms. Charu Aggarwal, Ld. ASJ-02 (E-Court) Distt: Shahdara KKD
18.	Sudhir Kumar EC: 57938515	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Charu Aggarwal, Ld. Judge, Family Court-02, West, THC (In diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Ms. Charu Aggarwal, Ld. ASJ-02 (E-Court) Distt: Shahdara KKD

व्याधार्य

19	. Himanshu Rohilla EC: 32267550	Desg: Chowkidar Role: Chowkidar Posting: Caretaking Branch Distt: South Saket	Desg: Chowkidar Role: Orderly Posting: In the Court of Sh. Lokesh Kumar Sharma, Ld. DJ CC-05 Distt: South Saket
20.	Guman Singh Galami EC: 10833/26975915	Desg: Peon Role: Peon Posting: R & I Branch Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Lokesh Kumar Sharma, Ld. DJ CC-05 Distt: South Saket
21.	Jai Prakash EC: 15756508	Desg: Chowkidar Role: Chowkidar Posting: Caretaking Branch Distt: South Saket	Desg: Chowkidar Role: Peon Posting: R & Branch Distt: South-East Saket
22.	Shiv Lal Meena EC: 11139	Desg: Chowkidar Role: Chowkidar Posting: Caretaking Branch Distt: South-West Dwarka	Desg: Chowkidar Role: Orderly Posting: In the Court of Sh. Sudeep Raj Saini PO MACT-02 Dist: South-West Dwarka
23.	Hemant Kumar Meeena EC: 89257790	Desg: Chowkidar Role: Chowkidar Posting: Caretaking Branch Distt: South-West Dwarka	Desg: Chowkidar Role: Orderly Posting: In the Court of Sh. Sudeep Raj Saini PO MACT-02 Dist: South-West Dwarka
24.	Desh Deepak EC: 25208065	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Sonam Singh-I, Ld. ASJ (POCSO)-03 Distt: New Delhi PHC
25.	Alok Kumar EC: 76568130 / 10638	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shruti Chaudhary, Ld. JSCC-cum-ASCJ-cum-GJ- 02 Distt: West THC
26.	Rishikesh Meena EC: 26636929	Desg: Peon Role: Orderly Posting: Attached with Sh. Mohd. Farrukh, Director, Administration, Delhi Judicial Academy, Dwarka (In diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Ms. Anuradha Sonker, Ld. JMFC-12 Distt: South-West Dwarka
27.	Arun Saini EC: 90421	Desg: Chowkidar Role: Chowkidar Posting: Caretaking Branch Distt: South-West Dwarka	Desg: Chowkidar Role: Orderly Posting: Attached with Sh. Mohd. Farrukh, Director, Administration, Delhi Judicial Academy, Dwarka (In diverted capacity)
28.	Raja EC: 50782296	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Bharti Beniwal, Ld. JMFC (NI Act) DC-01 Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Bharti Beniwal, Ld. JMFC-12 Distt: Central THC

29	Vinod Kumar EC: 56319764 / 10575	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Dev Saroha, Ld. JMFC-01 Distt: West THC	
30.	Dharmender Mann EC: 85637581	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sandeep Gupta, Ld. ASJ (SC-RC)-01 Distt: East KKD	
31.	Chandan Singh EC: 15508409 / 10493	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Man Mohan Sharma, Ld. Principal Judge, Family Courts, East, KKD (In diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Ms. Sheetal Rani, Ld. JMFC-12 Distt: West THC
32.	Jaideep EC: 67846252	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Sukriti Jha, Ld. JMFC (NI Act) DC-02 Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Sukriti Jha, Ld. JMFC (MC)-06 Distt: South-West Dwarka
33.	Sanjay Kumar EC: 10863/38390598	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Alok Shukla, Ld. ASJ-02, Spl. Judge, NDPS Distt: East KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Parul Sharma, Ld. JMFC-13 Distt: South-West Dwarka
34.	Devender Kumar EC: 73145921 / 10641	Desg: Peon Role: Peon Posting: Record Room (Session) Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Ms. Manu Vedwan, Ld. ASJ-02, Spl. Judge, NDPS Distt: East KKD
35.	Ram Prasad Darlami EC: 17743065 /	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Gita, Ld. JMFC (MC)-04 Distt: Central THC
36.	Manoj Kumar EC: 14732674	Desg: Chowkidar Role: Chowkidar Posting: Caretaking Branch Distt: Central THC	Desg: Chowkidar Role: Orderly Posting: In the Court of Ms. Bharti Garg, Ld. JMFC-11 Distt: West THC
37.	Pramod Kumar EC: 10921/62482907	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sukhjeet Singh, Ld. JMFC-06 Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Vijayshree Rathore, Ld. JMFC-10 Distt: West THC

38.	Vinay Kumar	Desg: Farash	Desg: Peon
	EC:	Role: Orderly	Role: Orderly
	90274/51612665	Posting: In the Court of Sh. Devender	Posting: In the Court of Sh. Sukhjeet
		Kumar Jangala, Ld. DJ-01	Singh, Ld. JMFC-06
		Distt: South-West	Distt: South
		Dwarka	Saket
39.	Yashbir Singh	Desg: Peon	Desg: Peon
	EC:	Role: Peon	Role: Orderly
	92050/65369114	Posting: R & I Branch	Posting: In the Court of Sh. Devender
		Distt: North	Kumar Jangala, Ld. DJ-01
		Rohini	Distt: South-West
			Dwarka
40.	Archana Rai	Desg: Farash	Desg: Farash
	EC:	Role: Farash	Role: Peon
	90416/79051582	Posting: Caretaking Branch	Posting: RTI Branch
		Distt: Central	Distt: Central
		THC	THC

- Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the
 erring official will be liable for suitable disciplinary action.
- 2. The Intra District Transfer are subject to the approval from the concerned Ld. Principal District & Sessions Judge.
- This order shall not be considered as a change of cadre of the aforesaid officials mentioned at S. Nos. 12,19,21,22,23,27,36,38&40. They will continue to be in their parent cadre for all purpose.
- 4. Sh. Ramesh Kumar, Civil Nazir, EC- 90738 presently posted in the Nazarat Branch, Family Courts, Dwarka (in diverted capacity) is hereby transferred in the newly created courts in Central District, THC that are Sh. Anil Antil, Ld. DJ-15, Sh. Pankaj Arora, Ld. DJ-16 and Sh. Chander Mohan, Ld. DJ-14 to look after the work of Nazir with immediate effect. Further, Sh. Vijay Pal Singh, Civil Nazir, EC- 90770 presently posted in the court of Sh. Sachin Sood, Ld. DJ-01 is directed to hand over the complete charge to Sh. Ramesh Kumar, Civil Nazir, EC- 90738 with the further direction to complete the consignment work (if pending) of his tenure and to submit a completion report thereto within 10 days to the Dealing Officials, Personal File, Central, THC for necessary information.

5. All the above mentioned officials who are transferred shall be <u>STAND RELIEVED</u> from their respective postings with the directions to join at their transferree station forthwith.

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 (SANJAY GARG-I)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI

Dated, Delhi the 1 2 JUN 7725

Copy forwarded for information and necessary action to:-

- 1. Ld. Principal District & Sessions Judges, concerned Delhi/New Delhi
- The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi.
- 3. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
- 4. Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
- 5. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
- 6. The Officers/Officials concerned.
- 7. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
- 8. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TJS-HAZARI COURTS, DELHI